

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 24TH DAY OF FEBRUARY 1999

CONTEMPT PETITION NO. 26 of 1997

In

Original Application No. 1047 of 1994

HON.MR.S.K.AGRAWAL, MEMBER(J)

HON.MR.G.RAMAKRISHNAN, MEMBER(A)

Smt. Jagdei, aged about 43 years  
widow of late Shri sunder Lal  
Ex-Ticket No.236/Cy, R/o House  
No.3/331, Adarsh nagar, Shuklaganj, Unnao

Ravi Prakash, aged about 23 years  
S/o latee Shri Sunder Lal,  
R/o House No. 3/331 Adarsh nagar  
Shuklaganj, Unnao

... Petitioners

Versus

Shri R.M.Tripathi  
General Manager, Ordnance  
Equipment Factory, Kanpur

... Contemner

O R D E R(Oral)

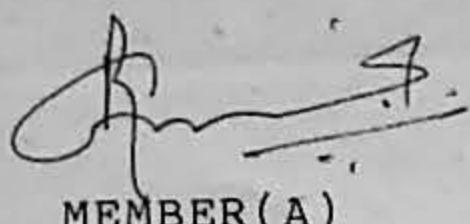
BY HON.MR.S.K.AGRAWAL, MEMBER(J)

This is an application u/s 17 of the  
Administrative Tribunals Act with the prayer to initiate  
contempt proceedings against the alleged contemner for  
disobeying the order/direction of this Tribunal in the  
judgment dated 11.9.96 in OA 1047/94. Show cause was  
filed.

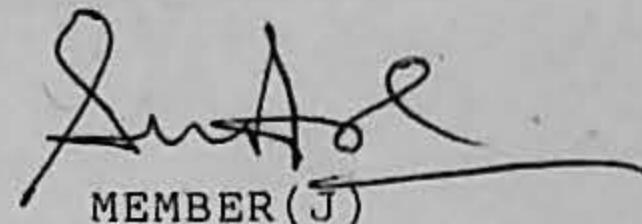
Heard the learned lawyers for the parties.  
km. Sadhana Srivastava, learned lawyer for the  
respondents submits that order/direction of this Tribunal  
have been complied with. In C.A filed by the alleged  
contemner it has been made clear that order/direction of  
this Tribunal have been complied with although R.A is  
filed but no case of wilful disobedience of this  
Tribunal's order/direction could be established by the  
applicant.

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We, therefore, dismiss this contempt petition  
and notice issued to the alleged contemner is discharged.



MEMBER (A)



MEMBER (J)

Dated: 24.2.1999

Uv/